

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1934  
ANSWERED ON:04.12.2014  
CONSTRUCTION OF HOUSES DAMAGED DUE TO NATURAL CALAMITY  
Sawant Shri Arvind Ganpat

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the total number of people whose houses have been damaged due to natural calamities during each of the last three years and the current year, calamity and State/ UT-wise;
- (b) whether the Government proposes to provide assistance under Indira AwaasYojna(IAY) to those families whose houses damaged in the calamities during the said period;
- (c) if, so the total number of families provided houses under the scheme during the period, State/ UT-wise; and
- (d) if not, the reasons therefor and the efforts made to be made by the Government in this regard?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a): This information is not centrally maintained in the Ministry of Rural Development.

(b),(c) and (d): The Guidelines of Indira AwaasYojana (IAY) have provision for providing assistance to BPL families in rural areas whose houses have been damaged in calamities. According to para 3.2.4 of the programme guidelines, five percent of Indira AwaasYojana (IAY) allocation is retained at the Centre as reserve funds for Special Projects posed by the States/UTs for the purpose of rehabilitation of families affected by natural calamities and a few other specified purposes. As and when proposals are received from the State Governments, the Ministry considers them for sanction.

A statement indicating Special Projects sanctioned and funds released under IAY for natural calamities for the last three years and the current year is annexed.